

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No.250 of 1996

6

New Delhi, dated the 21st May, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Ms. Mohini Srivastava,
W/o Shri C.S. Srivastava,
R/o 744-C, Delhi Administration Flats,
Timarpur,
Delhi. APPLICANT

(By Advocate: Shri Vijay Choudhry)

VERSUS

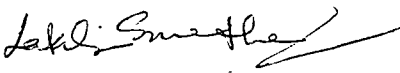
1. Govt. of N.C.T. of Delhi
Through the Chief Secretary,
5, Sham Nath Marg,
Delhi.
2. Dr. G.C. Raha,
Local Health Authority,
Govt. of NCT of Delhi
3. Dr. M.R. Grover,
Local Health Authority,
Govt. of NCT of Delhi.
4. Director,
Prevention of Food Adulteration Deptt.,
Govt. of NCT of Delhi. RESPONDENTS

(By Advocate: None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Applicant's counsel Shri Choudhry
prays for permission to withdraw the O.A. with
permission to file a fresh O.A. This O.A. is
dismissed as withdrawn, with liberty given to
the applicant to file a fresh O.A. *No costs*


(Mrs. LAKSHMI SWAMINATHAN)
Member (J)


(S.R. ADIGE)
Member (A)

/GK/